

**FORM B**  
**PUBLIC ANNOUNCEMENT**

Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**(For the Kind Attention of the Stakeholders of RMA Metals & Alloys Pvt.Ltd**

|                                                                                     |                                                                                                                                                                                                          |
|-------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1) Name of the corporate Debtor                                                     | RMA Metals & Alloys Pvt.Ltd.                                                                                                                                                                             |
| 2) Date of Incorporation                                                            | 11th May 1973                                                                                                                                                                                            |
| 3) Authority under which Corporate Debtor is incorporated / registered              | ROC, Chennai                                                                                                                                                                                             |
| 4) Corporate Identity Number of Corporate Debtor                                    | U25206TN1973PTC006354                                                                                                                                                                                    |
| 5) Address of the registered office and Principal Office of Corporate Debtor        | New No.129, North Phase, Manampet Road, SIDCO Industrial Estate, Ambattur, Chennai-98                                                                                                                    |
| 6) Date of closure of Insolvency Resolution Process                                 | 5th March 2025                                                                                                                                                                                           |
| 7) Liquidation commencement Date of Corporate Debtor                                | 5th March 2025                                                                                                                                                                                           |
| 8) Name and Registration Number of the Insolvency Professional acting as Liquidator | Ramachandran Subramanian<br>IBBI/PA-001/IP/P-01440/2018-19/12136                                                                                                                                         |
| 9) Address and email of the Liquidator as registered with the Board                 | Old No 29, New No 52 Raju Naicken Street, West Mambalam, Chennai - 33.                                                                                                                                   |
| 10) Address and Email to be used for correspondence with the Liquidator             | Old No 29, New No 52 Raju Naicken Street, West Mambalam, Chennai - 33.<br><a href="mailto:rmamapll@gmail.com">rmamapll@gmail.com</a><br><a href="mailto:subraman267@yahoo.com">subraman267@yahoo.com</a> |
| 11) Last date for submission of claims                                              | 5th April 2025                                                                                                                                                                                           |

Notice is hereby given that the Hon'ble NCLT Chennai Bench has ordered for the commencement of the liquidation process of RMA Metals & Alloys Pvt Ltd on 5th March 2025 (order received by me on 11th March 2025). The stakeholders of RMA Metals & Alloys Pvt Ltd (in liquidation) are hereby called upon to submit their claims with proof on or before 5th April 2025 to the Liquidator at the address mentioned against the item No.10. The financial creditors shall submit their claims with proof by electronic means only. All other stakeholders may submit the claims with the proof in person, by post or electronic means. Submission of false or misleading proofs of claim shall attract penalties.

sd/-

Date : 12.03.2025      Ramachandran Subramanian, Liquidator, RMA Metals & Alloys Pvt Ltd  
Place : Chennai      As per Order of Hon'ble NCLT, Chennai. IBBI/PA-001/IP/P-01440/2018-19/12136

